

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2003/5063/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the st 21 July, 2022.

Sub:- **Special casual leave.**

Ref:- No. JCD.I/18/22/3771 dated 18.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **12 days special casual leave from 05.07.2022 to 16.07.2022**, as prayed for. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2003/5064/A, dated , 21-07-2022

Copy to

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

